

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**RAJYA SABHA
UNSTARRED QUESTION NO. †1050**

**TO BE ANSWERED ON THE 19TH DECEMBER, 2018/ AGRAHAYANA 28, 1940
(SAKA)**

MUJRA DANCES AFTER MIDNIGHT

†1050. SHRI RAMKUMAR VERMA:

Will the Minister of HOME AFFAIRS be pleased to state :

- (a) whether it is a fact that mujra dances are going on within sound proof walls in different areas of Delhi illegally after midnight;**
- (b) the action taken by Government against the same; and**
- (c) the number of people against whom cases have been registered in this regard?**

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI HANSRAJ GANGARAM AHIR)**

(a) to (c): As per Delhi Police, no case regarding mujra dances within sound proof walls has been reported during the last two years and the current year (upto 30.11.2018). However, Delhi Police have registered 04 cases under relevant section of IPC and Delhi Police Act at Police Station Paharganj against some eating houses for illegal dance performances.
